NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY HON'BLE MEMBER (TECHNICAL) **TMT. T.KRISHNA VALLI HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/254/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020
SECTION	REG. 44 (2) IBBI.
NAME OF PARTIES	CA JASIN JOSE (LIQUIDATOR) IN THE MATTER OF M/S MOON RIVER RESORTS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23rd JULY 2024

O R D E R

IA(IBC)/254/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020

This is an IA bearing No. 254/KOB/2024 filed by the Liquidator of M/s. Moonriver Resorts Private Limited under Regulation 44(2) of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 seeking extension of Liquidation period by 9 months, commencing from 29.06.2024 to 28.03.2025.

Learned Counsel, Mr. Akhil Suresh appears virtually on behalf of the Applicant.

Taking note of the submissions of the Counsel and on perusal of the averments made in the present application, this bench is satisfied, accordingly, the extension of Liquidation period by 9 months, commencing from 29.06.2024 to 28.03.2025 is granted. Liquidator is directed to complete the liquidation process within the extended time.

With the aforesaid observations, this IA is **allowed and disposed of.**

Sd /- **Sd /-**

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)